

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. (IB)/841(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Bank of Maharashtra Through Resolution
Professional Mr. Mangesh Vitthal Kekre**

V/s.

Sumeet Maheshwari

Section: 95(1) of Insolvency and Bankruptcy Code,2016.

ORDER

1. Adv. Vedanshi Shah appeared for the Petitioner. None has appeared for the Respondent.
2. Heard the Counsel appearing for the Petitioner. The above Company Petition is filed by the **Bank of Maharashtra through Resolution Professional, Mr. Mangesh Vitthal Kekre** for initiation of the Insolvency Resolution Process against Mr. Sumeet Maheshwari who is the personal guarantor of M/s Nava Bharat Press (Bhopal) Pvt. Ltd. /Corporate Debtor.
3. The Financial Creditor invited attention to the copy of the guarantees executed by the Respondent in favour of the Petitioner dated 23.10.2002 and 23.03.2004. Learned Counsel appearing for the Financial Creditor further invited the attention of this

Bench to the demand notice (Form-B) dated 18.08.2022 thereby calling upon the Personal Guarantor to pay the total outstanding amount of Rs. 18,04,26,152.73 and also invited the attention of this bench to the proof of the demand notice.

4. After hearing the Submissions and upon perusing the above documents, this bench appoints **Mr. Mangesh Vitthal Kekre having IBBI Registration No. IBBI/IPA-001/IP-P00539/2017-2018/10964 as Resolution Professional** having its registered address at - 607, Chetak Center, RNT Marg, Near Hotel Shreemaya ,Indore,Madhya Pradesh ,452001 Email ID:- mvk@mvkirp.com, Mobile No. 9826460225 to examine the Petition and file his report within 10 days from the date of the uploading the order. A copy of the report be served upon the Personal Guarantor. List this matter on **28.08.2024** for submission of the report and reply/objection, if any, on behalf of the Respondent.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SUSHIL

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)